

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

OA/20/715/2017  
Dated:15/03/2019

BETWEEN:

K. Nagalatha, D/o. N. Mohana,  
Aged about 35 years,  
Occ: GDS BPM,  
R/o. Basikonda, Rachaveetivari Palem,  
Madanapalle Mandal, Chittoor District.

..... Applicants

AND

1. The Union of India rep. by its  
Assistant Director General (GDS/PCC),  
Ministry of Communications,  
Department of Posts,  
Dak Bhavan, Sansad Marg, New Delhi – 110 001.
2. The Chief Post Master General,  
A.P. Circle, Vijayawada.
3. The Post Master General,  
Kurnool Region, Kurnool.
4. The Sr. Superintendent of Post Offices,  
Chittoor Division, Chittoor – 517 001.
5. The Assistant Superintendent of Post Offices,  
Madanapalle Sub Division,  
Madanapalle - 515 325.

..... Respondents

Counsel for the Applicant : Mr. M. Venkanna, Advocate  
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

**CORAM**

**Hon'ble Mrs. Naini Jayaseelan, Admn. Member**

**ORAL ORDER**  
**{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}**

Both side counsel present.

2. Counsel for the applicant states that the prayer of the applicant has been granted and, he has received an offer for compassionate appointment.
3. In view of the above, the OA is closed. No order as to costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

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